

**Department of Legal Affairs**  
**Library and Research Section**

1. The Library and Research Section is a specialized research oriented Section, which looks after and caters to the requirements of Law Books/Journals/Online Legal Services and other research materials for the Ministry of Law & Justice. The Section provides references and legal research services to the Hon'ble Minister of Law and Justice, Law officers and ILS officers of Department of Legal Affairs and Legislative Department.

The officials of other departments and ministries of the Government of India, including the Department of Justice and Law Commission of India can also visit the library for referring to the available resources.

2. During the period 1st January 2025 to 31st December 2025, the Section acquired 70 books and 535 Bare Acts for the users of Department of Legal Affairs and Legislative Department. Further, the Section subscribed to 6 types of Indian Law Journals, 20 newspapers and 25 periodicals.

3. The Section continues to augment its pool of E-Research resources thereby enabling larger number of users to access digital information and research material.

4. The Library and Research Section has subscribed to/renewed the following Online Services for retrieval of Case Laws, Judgments and Articles etc. for the use of officers of Ministry of Law and Justice.

1. Manupatra Online Services
2. SCC online Services
3. JusMundi Online services
4. Live Law.in